

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: ABG SHIPYARD LTD Date of Commencement of Liquidation: 25-04-2019; List of Stakeholders as on Date: 06-01-2022; Name of IP: Mr. Sundaresh Bhat; Process Number: 1; Last 5 digit of registration number: 10162

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				43447928				NA
2	Liquidation costs incurred till date				76936716				NA
3	Secured financial creditors	24	222342353149	24	220560872447		1781480702		Annexure 3
4	Unsecured financial creditors	12	23984110776	12	23627004541		357106235		Annexure 4
5	Operational creditors (Workmen)	639	435809425	612	348378805		87430620		Annexure 5
6	Operational creditors (Employees)	234	700446707	212	538970194		161476513		Annexure 6
7	Operational creditors (Government Dues)	16	31730663679	12	17308630350	9756035434	14422033329		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	166	9231095437	111	8528101901		702993536		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	4	1673589979	4	1530894829		142695150		NA
Total		1095	290098069152	987	272563237711	9756035434	17655216085		